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ITEM NO.3

COURT NO.8

SECTION IVA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).19497/2008

(From the judgement and order dated 23/04/2008 in WP No. 13509/2007 of
The HIGH COURT OF M.P AT JABALPUR)

ASSOCIATION OF RES.OF MHOW (ROM) & ANR.

Petitioner(s)

VERSUS

DELIMITATION COMMN.OF INDIA & ORS.

Respondent(s)

(With appln(s) for interim relief and office report)

Date: 18/03/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA
HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

For Petitioner(s)

Mr. Prashant Bhushan,Adv.
Mr. Rohit Kumar Singh, Adv.

For Respondent(s)

Mr. Ashok Desai, Sr.Adv.
Ms. Meenakshi Arora,Adv.
Mr. Suvrajyoti Gupta,Adv.

UPON hearing counsel the Court made the following
ORDER

Heard learned counsel for the parties at length.
Hearing concluded.
Judgment reserved.
Written submissions may be filed within three days.

(Sukhbir Paul Kaur)
Court Master

(Vinod Kulvi)
Court Master